

ITEM NO.18

COURT NO.4

SECTION IV-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No.6189/2022

(Arising out of impugned final judgment and order dated 16-03-2022 in WP No. 3138/2022 passed by the High Court of M.P. Principal Seat at Jabalpur)

RAJNI SHENDE

Petitioner(s)

VERSUS

THE STATE OF MADHYA PRADESH & ORS.

Respondent(s)

(With I.R. and IA No.51147/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.51149/2022-EXEMPTION FROM FILING O.T. and IA No.51644/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 11-04-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s)

Mr. Siddharth R. Gupta, Adv.
Mr. Shivam Baghel, Adv.
Ms. Sunita Gupta, Adv.
Mr. Pranjal Agarwal, Adv.
Mr. Dhruv Tank, Adv.
Mr. Abhikalp Pratap Singh, AOR

For Respondent(s)

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 The petitioner is an in-service candidate who has submitted that she has served in the interior areas of the State of Madhya Pradesh during the course of her posting as a Medical Officer and fulfills all requirements for the reserved seats for in-service candidates.
- 2 During the pendency of the writ proceedings before the High Court, interim orders were passed on 23 February 2022 (Annexure P-15) and 7 March 2022 (Annexure P-17). The order dated 7 March 2022 records that the petitioner had expressed an interest in pursuing the MS degree course in Obstetrics and Gynecology in MGM, Indore and GMC, Bhopal.
- 3 Counsel for the petitioner submits that the seat at MGM, Indore has been filled up, but the vacancy chart which has been put up as on 23 March 2022 (tendered by the counsel during the course of the proceedings) indicates that one seat is vacant at GMC, Bhopal in the subject of preference noted above.
- 4 Issue notice, returnable on 18 April 2022.
- 5 Liberty to serve the Standing Counsel for the State of Madhya Pradesh, in addition.
- 6 Till the next date of listing one seat in MS Obstetrics and Gynecology in GMC, Bhopal shall be kept vacant to abide by the final directions of this Court.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Court Master